

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION No. †3034
TO BE ANSWERED ON 06.08.2018
ABORIGINAL TRIBES COMMUNITY

†3034. SHRI HARI MANJHI :

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the number of the Aborigines is continuously shrinking particularly in Jharkhand;
- (b) if so, the details thereof;
- (c) whether the Government has started centrally sponsored 'Aborigines community development' programme for the comprehensive development of aborigines;
- (d) the funds released and utilised for the development of tribals during the last three years; and
- (e) the outcome of the development schemes for the upliftment of such tribals?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) to (c): Article 366(25) of the Constitution of India refers to Scheduled Tribes (STs) as those communities who are scheduled in accordance with Article 342 of the Constitution. The census of India notifies the population as STs and not aborigines. The Particularly Vulnerable Tribal Groups (PVTGs) within STs, for whom a Conservation-cum-Development Plan is envisaged, are further notified on the basis on declining or stagnant population, low level of literacy, pre-agricultural level of technology and economical backwardness. Nine (PVTGs) have been identified in the State of Jharkhand. As per Census 2011 data, the ST population in Jharkhand is 86,45,042 out of which PVTG population is 2,92,359. The following table shows that PVTG population in Jharkhand has increased during the last decade:

| Name of PVTG | Population in 2001 | Population in 2011 |
|---------------|--------------------|--------------------|
| Asur | 10347 | 22459 |
| Birhor | 7514 | 10726 |
| Birjia | 5365 | 6276 |
| Hill Kharia | 164022 | 196135 |
| Korwa | 27177 | 35606 |
| Mal Paharia | 115093 | 135797 |
| Parhaiya | 20786 | 25585 |
| SauriaPaharia | 31050 | 46222 |
| Sarvar | 6004 | 9688 |

(Source : Census Data)

The Ministry is implementing a scheme namely "Development of Particularly Vulnerable Tribal Groups (PVTG)" for the welfare of PVTG population. The scheme covers 75 identified Particularly Vulnerable Tribal Groups among Scheduled Tribes in 18 States/ UT of Andaman & Nicobar Islands. The scheme is flexible as it enables the States to focus on areas that they consider is relevant to PVTGs and their socio-cultural environment. Activities under it include education, health, housing, land

distribution, land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security including JanshreeBima Yojana or any other innovative activity meant for the comprehensive socio-economic development of PVTGs. The funds are sanctioned to the State Government on submitting their Annual Conservation-cum-Development(CCD) Plan before the Project Appraisal Committee (PAC) in the Ministry for appraisal and approval.

(d) : A statement showing funds released and utilized under the scheme of Development of PVTGs across the country during the last three years is as under :

(Rs. In Lakh)

| Year | Funds released | Funds utilized (as on 2.8.2018) |
|---------|----------------|------------------------------------|
| 2015-16 | 21195.00 | 21195.00 |
| 2016-17 | 33799.87 | 29896.71 |
| 2017-18 | 23946.01 | 12316.35* |

* Utilisation Certificate based figures

(e): The following Human Development Indicators shows that the bridge between Scheduled Tribes and Other Social Groups is declining which shows that the welfare/ development schemes are benefiting the tribal population:

| Indicators | Source | Scheduled Tribes | All Social Groups |
|--------------------------------|---|------------------|-------------------|
| Literacy rate | Census 2011 | 58.9 | 72.99 |
| School dropout (I-X) | Educational Statistics at a glance (2014) | 62.4 | 47.4 |
| Infant Mortality Rate | NFHS 4 (2015-16) | 44.4 | 40.7 |
| Under Five Mortality Rate | NFHS 4 (2015-16) | 57.2 | 49.7 |
| Prevalence of anaemia in women | NFHS 4 (2015-16) | 59.8 | 53.0 |
| Agricultural labourer/1000 | Census 2011 | 334 | 256 |
| Rural BPL (2011-12) | Tendulkar Committee (Planning Commission) | 45.3 | 25.7 |
| Households with drinking water | Census 2011 | 19.7 | 46.6 |
| Good houses | Census 2011 | 40.6 | 53.1 |
